

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW BOMBAY BENCH, NEW BOMBAY.

Application Stamp No. 547/87

O.A. No. 566/87  
Shri. M.M. Gaware,  
Uday Mitra Co-operative Housing Soc.Ltd.,  
"B" Building, 2nd floor,  
Room No.11, Shiv Shruti,  
CST Road, Kurla,  
Bombay - 400 024.

.. Applicant

V/s

1. Coomodore V.G. Honnavar of Bombay,  
Chief Staff Officer (P & A) for  
Flag Officer, Commanding in Chief,  
Western Naval Command,  
Sahid Bhagatsingh Road,  
Bombay - 400 001.

2. Admiral Superintendent of Bombay,  
Naval Dockyard,  
Bombay.

3. Union of India through the  
Secretary, Ministry of  
Defence, New Delhi.

.. Respondents.

Coram: Hon'ble Member(A) Shri. J.G. Rajadhyaksha  
Hon'ble Member(J) Shri. M.B. Mujumdar.

ORAL JUDGMENT:

¶ Per Shri M.B. Mujumdar, Member (J) ¶ Dated: 27.8.1987.

Present-applicant in person, Miss. Parwani with  
Mr. Sudhir Shah advocate for the applicant and Mr. J.D. Desai  
(for Mr. M.I. Sethna) for the respondents.

2. The applicant was promoted as Assistant Personnel  
Manager (APM) on ad hoc basis on 19/3/1985. In 1986, on the  
recommendations of the DPC a panel for the post of Civilian  
Gazetted Officers, which includes the post of APM, was prepared.  
That panel did not include the name of the applicant though  
the names of some of his juniors were included therein. The  
applicant made a representation dt. 16.6.1986 regarding the  
non-inclusion of his name in the panel. The respondents have  
replied to that representation on 8.7.1986 which is attached  
at Ex. 'C' to the application. By that reply the applicant  
was informed that the promotion to the grade of Civilian Gazette  
Officers is made on selection basis i.e. on comparative merit.

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